Papers Laid

158

Members of Parliament. With these observations I close the chapter.

SHRI SURESH KALMADI (Maharashtra): People who have indulged in tax evasion of crores of rupecs should be put behind bars.

MR. CHAIRMAN I will allow your Special Mention.

Now, Papers to be laid on the Table.

PAPERS LAID ON THE TABLE

Report and Accounts (1984-85) of the cotton corporation of India Limited, Bombay and related papers

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN): Sir, I beg to lay on the Table—

I. A copy each (in English and Hindi) of the following papers under sub-section (1) of section 619A of the Companies Act, 1956:--

(i) Fifteenth Annual Report and Accounts of the Cotton Corporation of India Limited, Bombay, for the year 1984-85, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Corporation.

II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above.

[Placed in Library. See No. LT-2861/86 for I and II].

I. Nationalised banks (Management and Miscellaneous Provisions) (Amendment) Schemes, 1986

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE (SHRI B. K. GADHVI): Sir, I beg to lay on the Table—

I. (i) A copy (in English and Hindi) of the Ministry of Finance (Department, of Economic Affairs) Banking Division) Notification S.O. No. 417(E), dated the 11th July, 1986, publishing the Nationalised Banks, (Management and Miscellaneous Provisions) (Amendment) Sche, me, 1986, under sub-section (6) of section 9 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970. [Placed in Library. See No. LT-2864/86].

(ii) A copy (in English and Hindi) of the Ministry of Finance (Department of Economic Affairs) (Banking Division) Notification S. O. No. 418(E), dated the 11th July, 1986, publishing the Nationalised Banks (Management and Miscel laneous Provisions) (Amendment) Scheme 1986 under sub-section (6) of section 9 of the Banking Companies (Acquisition and Transfer of Undertakings) Act. 1980. [Placed in Library. See No. LT-2865/86].

II. A copy (in English and Hindia) of the Ministry of Finance (Department of Revenue) Notification G.S.R. No. 956 (E), dated the 28th July, 1986, layingdown the revised rates of exchange for conversion of Japanese Yen into Indian currency or vice-versa in supersession of. Notification No. 374-Customs dated the 27th June 1986 (G.S.R. No. 917(E) dated the 27th June, 1986), under section 159 of the Customs Act, 1962, together with an Explanatory Memorandum on the Notification. IP'aced in Library, See No. LT-2878/86].

Corrigendum to the Administrative report (1984-85) of the tobacco board, Guntur

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI BRAHM DIITT): Sir, I beg to lay on the Table a corrigendum (in English and Hindi) to the Annual Administrative Report of the Tobacco Board. Guntur, for the vear 1984-85. laid on the Table of 14th May. 1986 [Placed in Library. See No. LT-2862/86].

147